

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) 26522/2016

(Arising out of impugned final judgment and order dated 31/05/2016 in SA No. 519/2016 passed by the High Court of Judicature at Allahabad)

FAZROO AND ANR.

Petitioner(s)

VERSUS

ALI JAN (DECEASED) THR LRS.
(With interim relief and office report)

Respondent(s)

Date : 15/11/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Iftikhar Ahmed, Adv.
Ms. N. Annapoorani, Adv.

For Respondent(s) Dr. Shamsuddin, Adv.
Mr. Roshan Chapagain, Adv.
Mr. Satish Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Mr. Satish Kumar, learned counsel has put in appearance on behalf of all the respondents.

The respondents are accordingly deemed to have been served.

List the matter after pleadings are complete.

(Meenakshi Kohli)
Court Master

(Jaswinder Kaur)
Court Master